

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

IA 37/2024 In CP/282(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.03.2024**

NAME OF THE PARTIES: **SURINDER KHOSLA V/S CARGO**
CARRIERS INDIA LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

IA No. 37/2024 -

1. Mr. Bharat Jain, Advocate a/w Mr. Hrishikesh Tajane, Advocate i/b IC Legal appeared for the Petitioner and Respondent in the IA.
2. Mr. Ashish Kamat, Senior Counsel a/w Mr. Rohan Agarwal, Mr. Chuag Sarawagi, Mr. Yash Dhakad, Advocate i/b Tushar A. Goradia, Advocate appeared for the Respondent nos. 2 to 7 & Applicant in the IA.
3. Learned Counsel for the Respondent in the application informs that arguing Counsel is pre-occupied in another Court.
4. List this IA on **04.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)